Annexure – 2 List of Creditors of Wamika Real Estate Private Limited Summary of List of claims as on March 3, 2023 Drawn for claims up to March 17, 2023

Sl. No.	Category of creditor	Summar received	•	Summary admitted	of claims	Amount of	Amount of claims	Amount of claims under	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted	contingent claims	not admitted	verification		
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	No claims have been received till March 17, 2023
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	No claims have been received till March 17, 2023
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	11,10,55,88,329	1	5,24,95,00,000	0	0	5,85,60,88,329	3	Annexure -3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	4	No claims have been received till March 17, 2023

5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	No claims have been received till March 17, 2023
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	No claims have been received till March 17, 2023
7	Operational creditors (Government Dues)	1	6,58,03,423	1	6,58,03,423	0	0	0	7	No claims have been received till March 17, 2023
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	8	No claims have been received till March 17, 2023
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	No claims have been received till March 17, 2023
	Total	2	11,17,13,91,752	2	5,31,53,03,423	0	0	5,85,60,88,329		

Annexure-3
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl.	Name of	Details of	claim received]	Details of	claim admitted				Amou	Amount	Amou	Amount of	Remarks
No	creditor									nt of	of any	nt of	claim under	, if any
•		Date of	Amount	Amount of	Natur	Amount	Amount	Wheth	%	conti	mutual	claim	verification	
		receipt	claimed	claim	e of	covered by	covered	er	voting	ngent	dues, that	not		
		_		admitted	claim	security	by guar	relate	share	claim	may be	admit		
						interest	antee	d	in		set-off	ted		
								party?	CoC					
	Piramal													
	Capital													
	&													
	Housing													
	Finance													Refer
1	Limited	15/03/2023	1110,55,88,329	5,24,95,00,000	Secured	5,24,95,00,000	0	No	100	0	0	0	5,85,60,88,329	Note:1
	Total		1110,55,88,329	5,24,95,00,000		5,24,95,00,000	0			0	0	0	5,85,60,88,329	

Note 1:

- 1. Exclusive mortgage over inter alia the share of development rights of free sale FSI of 6,815 square meters (Built up area) inclusive of proportionate fungible area in the proposed S.R. Scheme (PTC) under 33 (14) (D), on the plot bearing CTS No. 211 (part) of village Andheri, Mumbai along with present and future unsold construction thereon.
- 2. Exclusive charge by way of hypothecation on the receivables arising out of the sold and unsold units from present and future construction thereon.

Annexure-7 List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of clai	mant	Details of received	f claim		Details of cl	aim adr	nitted	Amo Amou unt of	Amount of claim under verification	Amount of claim	Remar ks, if	
	Department	Governme nt	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whet her relat ed party ?	% of voting shar e in CoC, if applicable	of conti n- gent claim	any mutua I dues, th at may be set- off		not admitte d	any
1.	Income Tax Department Total	(TDS)- 2(3)(3), Mumbai	17/03/2023	6,58,03,423 6,58,03,423	6,58,03,423 6,58,03,423	Unsecured	No	0	0	0	0	0	